

03.03

**Uttar Pradesh Shasan
Sanskriti Anubhag**

The Governor is pleased to order the publication of the following English Translation of notification no. 1160/IV-03 dated 1.5.03 for general information.

NOTIFICATION

No. 1160/IV-2003-6(9)/02

Lucknow Dated 1.5.2003

In exercise of the powers under sub-section (1) of section 3 of the Ancient Monuments Preservation Act, 1904 (Act no. VII of 1904), as re-enacted by section 3 of the U.P. Ancient and Historical Monuments and Archaeological Sites and Remains Preservation Act, 1956, (U.P. Act no. VII of 1957), the Governor is pleased to declare the Ancient monuments described in the Schedule below to be protected monuments within the meaning of the said Act no. VII of 1904.

SCHEDULE

| Sl No. | State | District | Tehsil and Village | Name of the Monuments/ Site | Revenue Plots to be taken under protection | Area in Acres/ Hectares | Boundries |
|--------|---------------|----------|-----------------------|-----------------------------|--------------------------------------------|-------------------------|-------------------------------------------------------------------------------------------------------------------------------|
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 |
| 1. | Uttar Pradesh | Mahoba | Charkhari | ✓ Dyori Darwaja | 1520 | 0.081 | North : Area of Revenue Plot (R.P.) No. 1520 South : Path East : Area of R.P. No. 1520 West : Path and R.P. No. 1532 |
| 2. | Uttar Pradesh | Mahoba | Charkhari Inulia Dang | ✓ Ancient Temple (Mar) | 1229(B) | 0.39 | North : R.P. No. 1230/1 South : R.P. No. 1230/5 East : R.P. No. 1228 & 1226 West : R.P. No. 1230/3 |
| 3. | Uttar Pradesh | Jhansi | Jhansi City | Elephant Stable | 3160 | 36 Sqr meter | North : Path South : Sharda Hills Colony East : House of Sri. Madhav Valmiki West : J.D.A. Colony |
| | | | | Palace of Raghunath Rao | 3160 | 7386 Sqr meter | North : Abadi South : Path East : Harijan Colony (Nagar Palika) West : Plot of Sri Kallu Kushwaha |

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INTIMATION

Objection, if any, to the issue of the above notification may be sent in writing and addressed to the Secretary, Uttar Pradesh Shasana, Sanskriti Anubhag, Lucknow within one month from the date on which the notification is fixed up in a conspicuous place on or near the monument after which it will not be taken for consideration.

By order,

(RAHUL BHATNAGAR)
Secretary

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Copy forwarded for information and necessary action :-

- (1) The Director General, Archaeological Survey of India, Janpath, New Delhi .
- (2) Director, U.P. State Archaeological Deptt. Kaisrabadh, Lucknow .
- (3) The Commissioners of Division concerned .
- (4) The District Magistrates concerned .
- (5) The Superintendents of Police concerned .
- (6) The Inspector General of Police, U.P., Lucknow .
- (7) The Superintendent, Printing and Stationery, U.P., Allahabad for publication in the next issue of the U.P. Gazette . A Hindi version of the notification is enclosed .
- (8) The Director, Cultural Affairs, U.P. Lucknow .

By Order

(Mohd. Shafiq)
Deputy Secretary

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